

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 222
(IB)-220(ND)2020
IA/5277/2020

IN THE MATTER OF:

MN Ventures Private Limited

... Applicant/Petitioner

Versus

**M/s. HFCL Satellite Communications
Limited**

... Respondent

Under Section: 7 of IBC, 2016 (Liq.)

Order delivered on 16.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 28.05.2024.

**Sd/-
(Court Officer)**